

Part – C: Case-wise details of progress

Name of party/account: _____

Name of branch/office: _____

Amount involved

(₹ in lakh) _____

Fraud No : _____

1.	Date of first reporting	
2.a	Date of filing recovery suit with DRT/Court	
b	Present position	
3.	Recoveries made up to the end of the last quarter (₹ in lakh)	
4.	Recoveries made during the quarter (₹ In lakh)	
	a) From party/parties concerned	
	b) From insurance	
	c) From other sources	
5.	Total recoveries (3+4) (₹ in lakh)	
6.	Loss to the bank (₹ in lakh)	
7.	Provision held (₹ in lakh)	
8.	Amount written off (₹ in lakh)	
9.	a) Date of reporting case to Police/ CBI	

b) Date of completion of Police/CBI investigation

c) Date of submission of investigation report by Police/CBI

10. Details of staff-side action

No.	Name	Design.	Whether suspended/Dt. of suspension	Date of issue of charge sheet	Date of commencement of domestic inquiry	Date of completion of inquiry	Date of issue of final orders	Punishment awarded	Details of prosecution/conviction/acquittal, etc.
1.									
2.									
3.									
4.									

11. Other developments

12. Whether case closed during the quarter

Yes/No

13. Date of closure: